श्री राजीव

2428

Declaration of Assets and Liabilities

Year 2022



I, MURLI MANOHAR JOSHI, son of SRI RAS BIHARI PRASAD, aged 26 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as STENOGRAPHER, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name-	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	11,000/- (approx) as on 01 feb 2022 S.B.I Bihar Vidhan	NIL			
(iii)	Bonds, Debentures and Shares in companies	Sabha NIL	NIL "		_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 7,000/- PER QUARTER	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	-	-	_



(vi)	Jewellery (give details of weight and value)	gm	_	 _	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	- × ×	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		-	_	
(ii)	Non-Agricultural Land	NIL				
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_			-
(iii)	Buildings (Commercial and residential) Location(s)	NIL	NIL			-
	- Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc.		NIL			

^{*} Dependant here means a person substantially dependent on the income of the employee.

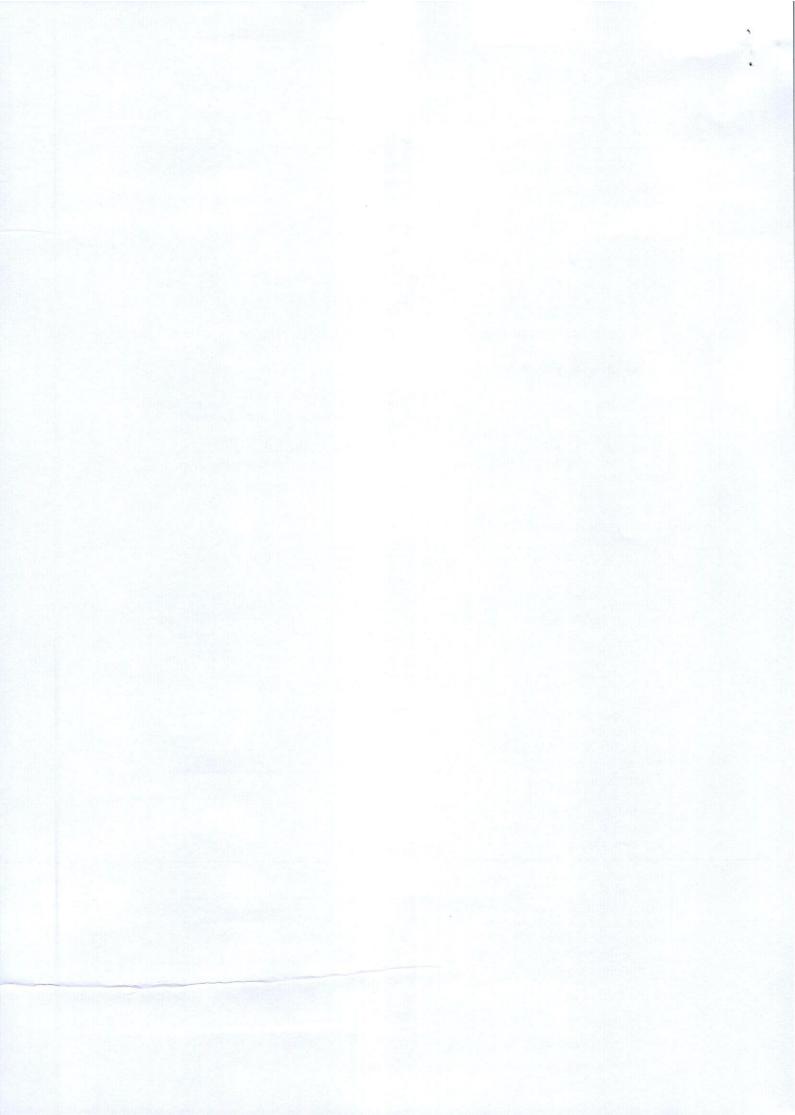


	- Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_			_	_
(v)	Others (such as interest in property)	NIL	NIL	_	-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.02.2022	
(a)	(i) Loans from Banks	S.B.I. BVM PATNA	1,30,000/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments	NIL	NIL	
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL .	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	BXJPJ3390R	NIL	
	filed. Give also Permanent Account Number (PAN)]			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in	NIL	NIL	



case of proprietary business]			
(iv) Property Tax	NIL	NIL	
C. <u>Personal Detail</u>			
GPF/CPF/PRAN No. :- 11016	4294413		
Gender :- M		(M	I/F)
Date of Birth : 1	5 0 8 1 9 9	6	
Class/Group :-		:-	
Cadre :- C	(A/B/C)		
(Full Name e.g. B.A.SBihar	AR LEGISLATIVE ASSEMBL		PA CADRE Administrative
Service,		*	
B.S.S Bihar Secretariat Service etc.)			
Home District :- ROHTA			

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Mudi Manohar Jushi

Name of Employee: MURLI MANOHAR JOSH

PLACE: PATENA

Designation: Stenographer

Date: 01-02-2022...

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

